

Gauhati, Halfong, Diphu in Assam
Nongstoin, William Nagar and Tura in
Meghalaya.

Karong in Manipur

Zero, Daporezo, Seppa, Anini,
Along, Bomdilla in Arunachal Pradesh.

Lungleh, Saina in Mizoram

Mon, Junebeto, Tuensang in Naga-
land

Kailashahar, Radhakishorepur in
Tripura.

(c) Work has already started at
number of these stations mentioned in
(b) above.

(d) As mentioned in (a) above and
subject to the availability of adequate
outlays all district headquarters will
have access to National Telecommuni-
cation Network.

**Direct international telecommunication
link with capitals of foreign countries**

2227. SHRI V. TULSIRAM : Will
the Minister of COMMUNICATIONS
be pleased to state :

(a) whether four metropolitan cities
viz. Delhi, Bombay, Calcutta and
Madras have a direct international tele-
communication link with various capitals
of foreign countries;

(b) if so, whether there is any propo-
sal under the consideration of Govern-
ment to include Hyderabad in the list
of internationally linked cities with other
foreign capitals;

(c) if so, the details thereof, and if
not, reasons therefor; and

(d) the extent to which Bombay and
Madras will be relieved of the inter-
national communication pressure as a
result of inclusion of Hyderabad on the
line ?

**THE MINISTER OF STATE OF THE
MINISTRY OF COMMUNICATIONS
(SHRI RAM NIWAS MIRDHA) :**

(a) Yes, Sir. Subscriber dialled tele-
phone service is available from these
cities to 6 countries viz. Australia,
France, Hongkong, Japan, Singapore
and U.K.

(b) and (c). Hyderabad is already
having direct international telephone
and telex facilities. The incoming inter-
national telephone calls are directly
routed to all subscribers in Hyderabad
on the STD network. For the outgoing
calls the international trunk operator
at Hyderabad has the facilities to
directly dial any number in 134 coun-
tries. As regards international telex
facilities, both incoming and outgoing
calls are on fully automatic basis. For
technical reasons, at present it is not
feasible to extend direct subscribers dial-
ling facility for outgoing telephone calls
from Hyderabad.

(d) Does not arise.

[Translation]

**Settlement of disputes of employees of
Khadi Gramodyog Bhavan, New Delhi**

2228. SHRIMATI VIDYAWATI
CHATURVEDI : Will the Minister of
INDUSTRY AND COMPANY
AFFAIRS be pleased to refer to the
replies given to Unstarred Questions
No. 8930 on 27th April, 1981 and
961 on 14th July, 1982 regarding settle-
ment of disputes of employees of Khadi
Gramodyog Bhavan, New Delhi and
state :

(a) whether disputes of employees
of Khadi Bhavan, New Delhi, which
are pending with the Khadi Gramodyog
Ayog for about the last 8-10 years have
been settled in a justified manner; and

(b) if not, the time by which these
disputes are likely to be settled
finally ?

**THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY AND**